IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No.751 of 2021

Rupesh Singh .... …. Petitioner

Versus

The State of Jharkhand .... Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

Order No.03 Dated- 10.09.2021

The record is put up today as the report is received from the Sub Judge-II-Cum-J.M. 1st Class, Ranchi wherein the learned Judge prayed for extension of time for concluding the trial and so far, he has already examined three out of six prosecution witnesses.

In view of the said report, four months' extension is allowed to the learned trial court from the date of receipt of copy of this order to conclude the trial.

(Anil Kumar Choudhary, J.)

Pappu/